COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 290 OF 2016 & IA No. 709 of 2017

Dated: 8th December, 2017

In the matter of:

GAIL (India) Ltd. ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on **05.01.2018**.

Court Master